Name of the Corporate Debtor: BHASKAR FOODS PRIVATE LIMITED; Date of Commencement of CIRP: 25-08-2022; List of Creditors as on: 06-05-2023; Name of IP: Mr. Sambhu Lal Agrawal; Process Number: 1; Last 5 digitof registration number: 10698

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	<b>Details in Annexure</b>
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	01	580000000	1	58000000	26.02	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	01	9069000	1	9069000	0.41	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	12405519	0	0	0.00	0	0	12405519	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	1639567966	08	1639567966	73.57	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		11	2241042485	10	2228636966	100.00	0	0	12405519	